

Overloading by Private Buses Under DTC

1618. SHRI RAM SAGAR (Saidpur): Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of private buses under DTC operation booked for overloading and for causing accidents during the last three months;

(b) the action taken against them; and

(c) the details of steps taken to infuse discipline amongst the drivers of the private buses in the matter of safe driving, not to play music and musical horns?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) and (b). Delhi Administration have intimate that the enforcement wing of the Directorate of Transport have prosecuted 51 Private buses playing under DTC for over-loading and the cases have been filed in the courts;

(c) Directorate of Transport, Delhi Administration have also prosecuted 27 Private buses for using musical or pressure horns. In order to prevent accidents and other irregularities relating to private bus operation, DTC through its checking machinery carry bus out regular checks and action is taken, including imposition of penalty. In case of a fatal accident, if the driver of the bus is found to be at fault, the agreement with the private operator is terminated. Regular instructions are also issued by them to the private bus drivers through owners to obey the traffic rules.

Extremist Groups Managed to Stop National Anthem in Punjab Schools

1619. SHRI INDRAJIT GUPTA:
SHRI JANARDHANA
POOJARY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether extremist groups in Punjab have managed to stop the practice of singing the National Anthem, make the students wear a uniform of their choice and also stopped the teaching of Hindi in educational institutions including Government schools; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) According to information received from the Government of Punjab some instances have come to notice where extremists groups have managed to stop the practice of singing the national anthem in the morning assembly prayer in Amritsar Dist. In some schools they had threatened the teachers and students against the teaching/studying of Hindi. It is not however, true that the students wear a uniform chosen by the terrorists.

(b) The concerned SSPs have been directed by Government of Punjab to take necessary legal/preventive action in the matter.

Election of Delhi Municipal Corporation

1620. SHRI CHITTA BASU: Will the Minister of HOME AFFAIRS be pleased to state: